

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/ (IB)/2017
NAME OF THE PETITIONER(S) : EMERSON PROCESS MANAGEMENT CHENNAI LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Chandramouli Prabhakar
(f) N. MURALI

Counsel for Petitioner

Chandramouli

2. VISHNU MOHAN

Counsel for Respondent

Vishnu Mohan

ORDER

Counsel representing both the parties present. They submitted that the matter is pending before the Hon'ble High Court of Madras in connection with the issue and dispute. At request, time is enlarged for filing an affidavit u/s 9 (3) (b) and (c) of I&B Code and also provide counter reply. Put up on **10.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S.Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)